



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 4259 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah
Special Judge, Assam,
Guwahati.

Dated Guwahati the th 14 August, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. Spl/1300/2019/ 07.08.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days casual leave on 21.08.2019 and 22.08.2019 along with station leave permission from the morning of 20.08.2019 till the evening of 25.08.2019, has been ~~granted/rejected~~. The District & Sessions Judge, Kamrup (M), Guwahati, will remain in charge of your Court and office.

Yours faithfully,

Sd/-

4261 JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/4260-1A, dated 14.8.19
Copy to:

1. The District & Sessions Judge, Kamrup (M), Guwahati.
2. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rdas